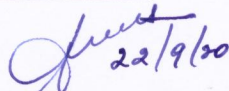


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 23.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 476/2010	O.S. 508/2018
2. O.S. 570/2011	O.S. 1220/2016
HEARING	HEARING
3. EX. 15/2004	EX. 8/2008
4. O.S. 750/2009	MISC. 31/2013
5. EX. 3/2011	O.S. 676/2016
6. O.S. 582/2015	O.S. 256/2019
7. O.S. 1438/2019	O.S. 420/2019
8. MISC. 32/2020	O.S. 472/2019
9. O.S. 646/2020	O.S. 454/2020
10. O.S. 772/2020	O.S. 624/2020
EVIDENCE	EVIDENCE
11. O.S. 78/2008	O.S. 86/2008
12. O.S. 1256/2011	O.S. 1370/2008
13. O.S. 16/2016	O.S. 132/2017
14. O.S. 316/2017	O.S. 970/2017
15. O.S. 240/2018	O.S. 282/2018


22/9/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 23.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 422/2010	16) O.S 814/2015
2) O.S 630/2011	17) O.S 252/2017
3) O.S 1630/2013	18) O.S 752/2017
4) O.S 272/2014	19) O.S 578/2018
5) O.S 1252/2015	20) O.S 1564/2019
6) O.S 1264/2015	21) O.S 108/2020
7) O.S 1120/2018	22) O.S 760/2020
HEARING	23) O.S 166/2015
8) O.S 1120/2008	ORDERS
9) O.S 684/2009	24) O.S 732/2020
10) O.S 466/2010	25) O.S 734/2020
11) O.S 124/2012	26) O.S 766/2020
12) O.S 458/2012	27) O.S 778/2020
13) O.S 678/2013	28) O.S 782/2020
14) O.S 1002/2013	29) O.S 786/2020
15) O.S 1248/2013	JUDGMENT
	30) O.S 916/2004

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
			<u>10:00-11:00 AM</u>	
1	O.S. 1401/2014 (HEARING) IA/1/2014		RAJANI SATHYANARAYANA Vs DOLLY JOHN	S. G. VENKATACHALAPATHY
			<u>11:00-12:00 AM</u>	
2	O.S. 337/2017 (HEARING)		GOOTY SREEHARI Vs VISHWAS POLEPALLI BALAVARADARAJ SHETTY REP BALAVARADARAJ SHETTY P K	VA
3	O.S. 1353/2019 (HEARING) IA/1/2019		J VASANTHA KUMARI Vs MUNISWAMY	KAMAKSHI B S
			<u>12.00- 1.00 PM</u>	
4	O.S. 721/2017 (EVIDENCE.) IA/1/2017		M ARUMUGAM Vs GOWRAMMA	HMG
5	O.S. 1183/2017 (EVIDENCE.)		INDIAN BANK REP BY HOSAKOTE SEETHARAMASWAMYT MAYA Vs M.GOPINATH	USY
6	O.S. 609/2018 (EVIDENCE.) IA/1/2018		A. POORNACHANDRA REDDY Vs RAJESH M.	B.V.M REDDY
7	O.S. 645/2018 (EVIDENCE.) IA/1/2018		MUNİYAPPA Vs SRIDHAR B.V	R.B SADASHIVAPPA
8	O.S. 653/2018 (EVIDENCE.)		CORPORATION BANK REP BY SHOBHA S UGRAN Vs C. ANJINAPPA	SHIVASHANKARA A
9	O.S. 705/2018 (EVIDENCE.) IA/1/2018		B. MANJUNATH Vs R. BHUVANA	Y.N SATHYANARAYANA RAO
10	O.S. 763/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		KANICKSAMY SOWRIYAPPA Vs SITARAM	ANJANA REDDY
11	O.S. 843/2018 (EVIDENCE.) IA/1/2018		NAGESH ALIAS S.A NAGESH Vs J.S SRIRAMAIAH	P. VENKATA SHIVA REDDY
12	O.S. 929/2018 (EVIDENCE.) IA/1/2018		V KRISHNA MURTHY Vs K C MANJUNATHA	K G SADASHIVAIAH AND ASSOCIATES
13	O.S. 1107/2018 (EVIDENCE.) IA/1/2018		PRASANNA KUMAR B. Vs C. MUNİYAPPA	S.M.K

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 915/2013 (HEARING) IA/1/2013		LAKSHMAMMA Vs RAME GOWDA H.N	D. VENUGOPAL
15	O.S. 917/2013 (HEARING) IA/1/2013		LALITHA Vs RAME GOWDA H.N	D. VENUGOPAL
16	O.S. 919/2013 (HEARING) IA/1/2013		J.S. BASHKAR Vs RAME GOWDA H.N	D. VENUGOPAL
17	O.S. 97/2014 (HEARING) IA/1/2014 IA/2/2014		B. A. IGNASAPPA @ GANESHAPPA Vs MICO NAUKARARA GRUHA NIRMANA SAHAKARI SANGHA NIYAMITHA REP BY ITS SECRETARY	M.ANANDA
18	O.S. 1389/2014 (HEARING) IA/1/2014		PADMAVATHAMMA Vs SHARAD	B. R. PRAKASH
19	O.S. 811/2017 (HEARING) IA/1/2017		PREMA LEELA Vs B C PUSHPALATHA	M K SHIVARAJU
20	O.S. 813/2017 (HEARING) IA/1/2017		PREMA LEELA Vs GANGA HANUMAIAH	M K SHIVARAJU
21	O.S. 1163/2019 (HEARING) IA/1/2019		K. NAGARAJ Vs VEENA J.	V. VIJAYASHEKARA GOWDA
22	O.S. 171/2020 (HEARING) IA/1/2020		SHASHANKA SURESH Vs K C KRISHNA REDDY	C.NAGARAJ
23	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM Vs GOWRAMMA	V. VISWANATH
24	O.S. 823/2012 (ARGUMENTS) IA/1/2012		VASUDENDRA SHROFF Vs GOVINDAPPA	K. T. DAKAPPA
25	O.S. 1237/2012 (ARGUMENTS) IA/1/2012		K. V. RAMACHANDRAIAH Vs N. M. VENKATESH	P. LAKSHMINARAYANA
26	O.S. 1343/2012 (ARGUMENTS) IA/1/2012		S.KALIYAN REPTD BY POA RAMAMURTHY Vs A.V.SURESH	SADHASHIPPA
27	O.S. 541/2013 (ARGUMENTS) IA/1/2013 IA/2/2013 IA/3/2013		S.LAKSHMI Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 669/2015 (ARGUMENTS) IA/1/2015		M.SHANKAR Vs R.RAJU	B. RANGASWAMY
29	O.S. 959/2015 (ARGUMENTS) IA/1/2015		N.SUBRAMANI Vs NAGAMMA	D.N.ARUNKUMAR
30	O.S. 187/2018 (ARGUMENTS)		CORPORATION BANK REP BY C GOPALIAIH Vs HANUMANTHARAYAPPA	H.M. DEVAGURAJA
Cases listed below are adjourned due to Covid 19				
31	O.S. 1405/2019 (HEARING) IA/1/2019	25-09-2020 (11:00-12:00 AM)	G SUDHA Vs SHANKARAIH	RAJANNA.C
32	O.S. 1549/2019 (HEARING) IA/1/2019 IA/2/2019	25-09-2020 (11:00-12:00 AM)	LAKSHMAMMA Vs C. NARAYANAPPA	D.S RAMESH REDDY.
33	O.S. 129/2020 (HEARING) IA/1/2020	25-09-2020 (11:00-12:00 AM)	SAGAYARAJ Vs BANAJIGARA PRATIK	K. SURESHJ DESAI
34	O.S. 149/2020 (HEARING) IA/1/2020 IA/2/2020	25-09-2020 (12.00- 1.00 PM)	N.Rangaswamy Vs Narayana	Mahesha.P
35	O.S. 279/2009 (SUMMONS) IA/1/2009	05-11-2020 (10:00-11:00 AM)	V. R. SANTOSH KUMAR Vs K. RAJANNA	MANJUSHREE ASSOCIATES
36	O.S. 109/2010 (SUMMONS) IA/1/2010	05-11-2020 (10:00-11:00 AM)	PATALAMMA Vs PATALAMMA	B. C. JANARDHAN and ANR.
37	O.S. 713/2015 (SUMMONS) IA/1/2015	05-11-2020 (10:00-11:00 AM)	RASHIDA BANU Vs HEMANTHKUMAR B.M	C.R. RAGHAVENDRA REDDY
38	O.S. 205/2016 (SUMMONS) IA/1/2016	05-11-2020 (10:00-11:00 AM)	SULEEMAN SABI Vs BHASHA SABI	NAGARAJA H.Y
39	O.S. 1369/2016 (SUMMONS)	05-11-2020 (10:00-11:00 AM)	Tanvi Aswini Singh P Rep by Natural Guardian K Prakash Singh Vs Government of India Ministry of Human Resource Development rep by secretary	A H Prashanth
40	O.S. 517/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-11-2020 (10:00-11:00 AM)	ROMAINE SALIAN REP BY VIJAYA SALIAN Vs K SUMANGALA	DILRAJ ROHIT SEQUEIRA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 827/2017 (SUMMONS)	05-11-2020 (10:00-11:00 AM)	JANALAKSHMI FINANCIAL SERVICES LTD REP LAKSHMI NARAYAN C Vs REKHA MANJUNATH	MARIAPPA M S
42	O.S. 957/2017 (SUMMONS) IA/1/2017	05-11-2020 (10:00-11:00 AM)	ANJANAPPA Vs MUNISWAMAIAH	
43	O.S. 99/2018 (SUMMONS)	05-11-2020 (10:00-11:00 AM)	SMT. BHAGAYAMMA Vs NIL	G.M. NAGESH KUMAR
44	O.S. 558/2018 (SUMMONS) IA/1/2018	05-11-2020 (10:00-11:00 AM)	KANOJ KUMAR PANDA Vs S. BHASKAR	S.D VIJAYALAKSHMI
45	O.S. 741/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	T.G. DILIP Vs MICKALAPPA	KEMPANNA
46	O.S. 919/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	SOPHIA CHARLES Vs P. KADIRAPPA	S. SRINIVAS
47	O.S. 1225/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	MOHAMMED MUSAVEER PASHA Vs M.CHANDRAYOUDU	MANZOOR PASHA AND CO.
48	O.S. 1659/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	ALMOND TREE OWNERS WELFARE ASSOCIATION REP BY PRESIDENT Vs EDIFICE BUILDERS PRIVATE LIMITED	HEGDE ASSOCIATES
49	O.S. 1685/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	IEGLO DEVELOPERS REP BY VINOD SHARMA Vs SHIVALINGAIAH S.	VINAY KUMAR SINGH
50	O.S. 1751/2019 (SUMMONS) IA/1/2019	05-11-2020 (11:00-12:00 AM)	RIHANA Vs PRABHAKAR REDDY	B.R PRAKASH
51	O.S. 199/2020 (SUMMONS) IA/5/2020 IA/1/2020 IA/2/2020 IA/4/2020 IA/3/2020	05-11-2020 (11:00-12:00 AM)	KRISHNAMURTHY C.N. Vs THE CHAIRMAN	G. MANIVANNAN
52	O.S. 203/2020 (SUMMONS) IA/1/2020	05-11-2020 (11:00-12:00 AM)	POORNIMA Vs MOHAN RAM	AMAR BABU M.
53	O.S. 211/2020 (SUMMONS) IA/1/2020	05-11-2020 (11:00-12:00 AM)	BHANDARI CHANDRA B.R Vs SURESH MURTHY	ANITHA S NITTOR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 289/2020 (SUMMONS) IA/1/2020	05-11-2020 (11:00-12:00 AM)	S.D CHANDRAKALA Vs S. RAKESH KUMAR	VARUN KUMAR V.R
55	O.S. 645/2017 (NOTICE)	05-11-2020 (11:00-12:00 AM)	NARAYANAPPA Vs GANGAIAH	K M RAVIKUMAR
56	Misc 63/2018 (NOTICE) IA/1/2018	05-11-2020 (11:00-12:00 AM)	RAGHULAL Vs KRISHNAPPA	N. DEVRAJ
57	EX 11/2019 (NOTICE)	05-11-2020 (11:00-12:00 AM)	D R SADANANDA MURTHY Vs K PADMAVATHI	ANANDAMURTHY T R
58	Misc 20/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	05-11-2020 (12.00- 1.00 PM)	MUNIRAJU Vs CHANNAPPA	HARISHA
59	O.S. 869/2018 (A.D.R) IA/1/2018 IA/2/2018	05-11-2020 (3.00- 4.00 PM)	G. RAJU Vs K.S MANJUNATH	K. SHIVASHANKAR
60	O.S. 879/2018 (A.D.R) IA/1/2018	05-11-2020 (3.00- 4.00 PM)	M.N LAKKANNA Vs SHASHIDHARA SHETTY	VENKAT RAM
61	O.S. 933/2018 (A.D.R) IA/1/2018	05-11-2020 (3.00- 4.00 PM)	J. UMA ALIAS UMADEVI REP BY AJAY K R Vs VENKATACHALAPATHI G	M V NAVEEN REDDY
62	O.S. 1005/2018 (A.D.R) IA/1/2018 IA/2/2018	05-11-2020 (3.00- 4.00 PM)	ORLANDO PEDRO DA PIEDADE MENEZES REP BY ASHOK PRABHU Vs SARASWATHAMMA	CYRIL PRASAD PAIS
63	O.S. 1037/2018 (A.D.R) IA/1/2018 IA/2/2018	05-11-2020 (3.00- 4.00 PM)	SHREESHA SHETTY Vs PROVIDENT WELWORTH CITY APARTMENTS	NITIN A.M
64	O.S. 1457/2018 (A.D.R) IA/1/2018	05-11-2020 (3.00- 4.00 PM)	BRIDGE ENTERPRISES LIMITED REP BY UDAYA KUMAR A. Vs VIJAYA KUMAR	INDUSLAW ASSOCIATES
65	O.S. 1483/2018 (A.D.R) IA/1/2018	05-11-2020 (3.00- 4.00 PM)	RINKU DESHPANDE ALIAS RINKU PRAKASH TALREJA Vs SHEKAR	BHAGAT LAW CHAMBERS
66	O.S. 1013/2019 (A.D.R) IA/1/2019	05-11-2020 (3.00- 4.00 PM)	BHEEMAMMA Vs BAYYAMMA	R. THIPPESWAMY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 23-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 1413/2019 (A.D.R) IA/1/2019	05-11-2020 (3.00- 4.00 PM)	PRADEEP KUMAR JOSHI Vs MADHU SUDHAN	DEVARAJ A.S
68	O.S. 1577/2019 (A.D.R) IA/1/2019	05-11-2020 (3.00- 4.00 PM)	SUPRA EXPORTS REP BY SUDHA TRIVIKRAM Vs MYSORE STONEWARE PIPES AND POTTERIES LTD REP BY ITS DIRECTOR	B.M. ASSOCIATES
69	O.S. 1445/2014 (CALL ON) IA/1/2014 IA/2/2014	05-11-2020 (3.00- 4.00 PM)	VENKATAPPA Vs STATE OF KARNATAKA	M. D. SRINIVASA
70	O.S. 1039/2017 (OBJECTIONS)	05-11-2020 (3.00- 4.00 PM)	M RAJU Vs P V SREENIVASA REDDY	TRG
71	Misc 7/2018 (OBJECTIONS)	05-11-2020 (3.00- 4.00 PM)	KRISHNAMURTHY C.N Vs AKBAR SHARIFF ALIAS MACHI BABU	L.P.R
72	O.S. 1055/2017 (A.D.R) IA/1/2017	05-11-2020 (4.00- 5.00 PM)	JAYAMMA Vs M V RAVINDRAIAH	DSJ
73	O.S. 741/2018 (A.D.R) IA/1/2018	05-11-2020 (4.00- 5.00 PM)	THIPPAKKA Vs MOHAN ALIAS MOHAN KUMAR	V.ANANDA
74	O.S. 795/2018 (A.D.R) IA/1/2018	05-11-2020 (4.00- 5.00 PM)	H,N USHA DEVI Vs HANUMANTHARAYAPPA	J.S DINESH
75	O.S. 809/2018 (A.D.R) IA/1/2018	05-11-2020 (4.00- 5.00 PM)	JAYANTHI NARAYAN Vs S. BHASKAR	S.D VIJAYA LAKSHMI
76	O.S. 395/2020 (SUMMONS)	05-11-2020	ESPR ELECTRICALS REP BY E SAMPANGI REDDY Vs BABU REDDY	R. MADHUSUDHANA REDDY